

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44(MAH)/2010
CA No. 15/2015, 147/2015,
132/2015 & 83/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Rajeev Ramchandrar Nanda

V/s.

M/s. Ramchandrar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kabir Pachure	Adv. for Applicant. i/b.T.N. Tripathi & Co.	
2.	Adv. Vilas. A. Jadhav holding for Prataap Sompot	Adv. for Sanita Prataap Respondent	

ORDER

CA Nos. 15/15,147/15,132/15&83/16 inTCP No. 44/397-398/CLB/MB/MA.1/2013

1. The Learned Representatives of both the sides are present.
2. The Learned Representatives of both the sides have informed that a Settlement is in progress and circulated amongst the parties. Hence matter can be adjourned.

...2...

-2-

3. They have also informed that Settlement is expected on or before 15.03.2017.
4. Considering the progress of the Settlement, now all the pending Applications and Petition are listed for hearing on 15.03.2017.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

27th February, 2017.